

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.457/45QA/2019

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.10.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd
V/s
IL & FS Financial Services Ltd.

Section 45QA of the Companies Act 2013.

ORDER

154. **C.P.457/45QA/2019**

List on 26.11.2019.

RAJESH SHARMA
Member (Technical)

V. P. SINGH
Member (Judicial)